

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/ 94 /2010

Date: 06.12.2010

I

The services of Shri Banwari Lal Sharma, an officer of Rajasthan Judicial Service in the District Judge Cadre, presently posted as District & Sessions Judge, Kota are placed at the disposal of the Hon'ble Chief Justice for his posting on some other post.

II

Shri Banwari Lal Sharma, whose services have been placed at the disposal of the Hon'ble Chief Justice is appointed as Registrar (Vigilance), Rajasthan High Court, Jodhpur with immediate effect.

III

The services of Shri Chandra Shekhar Azad, an officer of Rajasthan Judicial Service in the District Judge Cadre, presently posted as Special Judge, Special Court for Trial of Jaipur Bomb Blast Cases, Jaipur are placed at the disposal of the Hon'ble Chief Justice for his posting on some other post.

IV

Shri Chandra Shekhar Azad, whose services have been placed at the disposal of the Hon'ble Chief Justice is appointed as Registrar (Administration), Rajasthan High Court, Jodhpur with immediate effect vice Shri Bharosi Lal Gupta.

V

Shri Bharosi Lal Gupta, presently posted as Registrar (Administration), Rajasthan High Court, Jodhpur is hereby transferred and posted as Registrar (Writs), Rajasthan High Court Bench, Jaipur vice Shri Vijay Kumar Vyas with immediate effect.

VI

The services of Shri Vijay Kumar Vyas, an officer of Rajasthan Judicial Service in the District Judge Cadre, presently posted as Registrar (Writs), Rajasthan High Court Bench, Jaipur are placed at the disposal of the Hon'ble Court for his posting on some other post.

VII

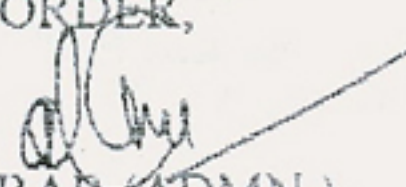
Shri Vijay Kumar Vyas, whose services have been placed at the disposal of the Hon'ble Court is appointed as District & Sessions Judge, Chittorgarh with immediate effect.

VIII

The order No.Estt.(RJS) 92/2010 dated October 27, 2010 to the extent of transferring & posting of Sarva Shri Deepak Maheshwari as District & Sessions Judge, Chittorgarh and Bharosi Lal Gupta as Registrar (Admn.), Rajasthan High Court, Jaipur Bench, Jaipur is hereby withdrawn. Shri Deepak Maheshwari shall continue to work as Registrar (Administration), Rajasthan High Court, Jaipur Bench, Jaipur.

NOTE :- The officers are directed to hand over charge in accordance with order No.24/P.I. dated 23.11.1998.

BY ORDER,


REGISTRAR (ADMN.)

No.Estt.B2(v)1/2010/ 19174

Date : 06.12.2010

Copy forwarded to the following for information and necessary action :-

1. the Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. the Chief Secretary to the Government of Rajasthan, Jaipur.
3. the Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
4. the Secretary to the Government of Rajasthan, GAD (Gr.2), Jaipur.
5. the Secretary, Lokayukta, Sachivalaya, Jaipur.
6. the Accountant General, Rajasthan, Jaipur.
7. the Registrar (Vig.)/(Admn.)/(Rules)/(Class.), Rajasthan High Court, Jodhpur.
8. the Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court Bench, Jaipur.
9. the Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur Bench through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
10. All Deputy Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
11. the Director, Rajasthan State Judicial Academy, Jodhpur.
12. All District & Sessions Judges/ P.O., All Tribunals.
13. Concerned Officers / Courts / Treasury Officers.
14. P.S. to all Hon'ble Judges at Jodhpur.
15. AOJ (Class.) (Website), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.

Personal files/all administrative
Sections


REGISTRAR (ADMN.)